Ministers took certain decisions and those decisions are being put into practice. So far as *fidayeen* attacks are concerned, nobody in the world can claim today that there is any flawless methodology available with anybody to anticipate it except the intelligence. If specific intelligence is available, certainly we can take care of it. Generally, specific intelligence, local specific intelligence is not available. In that case, we can only fight out these *fidayeens* by ensuring that they do not succeed in their objective. Our security forces have succeeded in almost all the cases in ensuring that they did not succeed in their objective and secondly they were not allowed to live the next day. And there also our forces have done a tremendous job by not allowing them not only to live the next day but even to live the next hour.

आंतकवादी संगठनों की गतिविधियां

*145.श्रीमती माया सिहं : ††

श्री रिशांग कीशिंग:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि हाल ही में खालिस्तान जैसे आतंकवादी संगठनों ने अपनी गतिविधियों में तेजी लाने की प्रतिज्ञा की है,
- (ख) यदि हां ,तो क्या सरकार ने संबंधित राज्य सरकारों से इस संबंध में ब्यौरा देने का आग्रह किया है ,और
- (ग) यदि हां ,तो तत्संबंधी ब्यौरा क्या है और कन्द्रीय सरकार इस संबंध में क्या कार्रवाई करने पर विचारा कर रही हैं,

गृह मंत्रालय में राज्य मंत्री)श्री ईश्वर दयाल स्वामी) : (क)जी नहीं श्रीमान। इस आशय की कोई रिपोर्ट नहीं मिली है कि खालिस्तान समर्थक आतंकवादी संगंठनों ने अपनी गतिविधियों में तेजी लाने का संकल्प लिया है। तथापि ,पाक आई.एस.आई .पंजाब में उग्रवाद को पूनरूज्जीवित कराने के प्रयास कर रही हैं।

(ख) और (ग) केन्द्र और राज्य सुरक्षा एजेन्सिया स्थिति पर लगातार निगरानी रख रही हैं।

^{††} यह प्रश्न सभा में श्रीमती माया सिंह द्वारा पूछा गया।

Activities of terrorist organisations

†*145. SHRIMATI MAYA SINGH: ††

SHRI RISHANG KEISHING:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that terrorist organisations like 'Khalistan' have recently vowed to increase their activities;
- (b) if so, whether Government have requested the concerned State Government to give details in this regard; and
- (c) if so, the details thereof and the action the Central Government are contemplating to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) No Sir. There are not reports to indicate that terrorist organizations favouring creation of Khalistan have vowed to increase their activities. However, the Pak ISI has been making attempts to revive militancy in Punjab.

(b) and (c) The situation is being constantly monitored by the Central and State security agencies.

श्रीमती माया सिंह: माननीय सभापित महोदय, मैं मंत्री महोदय से यह जानना चाहती हूं कि लंदन से जगजीत सिंह चौहान यहां आकर पंजाब में रहने लगे हैं और इन गतिविधियों को शह देने के लिए वहां अभी एक और नया आंतकवादी संगठन बना है, तो क्या जगजीत सिंह चौहान ने हमारे देश में आकर रहने के लिए भारतीय जनता से मुआफी मांगी हैं ?मंत्री महोदय से दूसरा मेरा प्रश्न है कि आईएसआई के उकसाने से क्या पिछले दिनों बब्बर खालसा ग्रुप की आतंकवादी गतिविधियों में सक्रियता बढी है?

श्री ईश्वर दयाल स्वामी: सर, जहां तक मुआफी मांगने का ताल्लुक है, चौहान जी ने मुआफी तो नहीं मांगी, लेकिन उनकी गतिविधियों पर पूरी नजर रखी जा रही है। वे अब यह बात कहते हैं कि हम डैमोक्रेटिव वे से खालिस्तान एचीव करने की बात करेंगे। जहां तक बब्बर खालसा का ताल्लुक हैं, उनकी गतिविधियों में कोई बढोतरी नहीं हुई है, क्योंकि हमारी सरकार, हमारी इंटेलीजेंस और हमारी व्यवस्था पंजाब में इस किरम की है कि पिछले 02-2001में एक या दो घटनाएं ही हो सकी, लेकिन हमने बहुत सारे आतंकवादियों को पकड़ा है और उनसे बहुत

[†]Original notice of the question was received in Hindi.

^{† †}The question was actually asked on the floor of the House by Shrimati Maya Singh.

सारा आर्म्स और एम्युनीशन भी मिला है। इस साल में अभी तक कोई इंसीडेंट पंजाब में जून-जुलाई तक नहीं हुआ है, लेकिन 9आदमी वहां पकडे गए और उनसे ऑर्म्स एंड एम्युनीशन भी रिकवर किया गया।

SHRIMATI AMBIKA SONI: Sir, I have read the replies of the Home Minister to both the questions, Q. No. 144 and Q.No. 145, and there is the normal routine answer that the Central Government, in full co-operation with the State Governments, is in full control of the situation. But I want to ask the Home Minister, through you, Sir: Is it not a fact that the NSCN (I-M) insurgents, with the covert encouragement of the Home Ministry, despite protests from the duly-elected State Governments, have stepped up their subversive activities in Arunachal Pradesh and some other States of the North-East? And, if so, does not the Home Minister feel that this connivance with the insurgents belonging to the NSCN (I-M) will also encourage other terrorists, whether in Punjab or in Jammu and Kashmir? I ask this because if the Home Ministry plays ball with these people in the North-Eastern sensitive States, then, would the terrorists not feel encouraged in Jammu and Kashmir and Punjab?

SHRI I.D. SWAMI: Sir, This supplementary does not relate either to Q. No. 144 or to Q. No. 145. So, I need a separate notice.

SHRIMATI AMBIKA SONI: It may not be related directly. But I have related it with the reply of the Home Minister where he has said that the Central Government deals with the question of terrorism in consultation with the State Governments. So, in continuation of that, I am pointing out that there is insurgency and terrorism even in the North-Eastern States. Now, do they work in concern with the State Governments because in Arunachal Pradesh we have a direct information that despite protests of a duly-elected Government in Arunachal Pradesh, the NSCN (I-M) insurgents were actively, overtly or covertly, helped by the Ministry of Home Affairs to create political instability in that State, and I am afraid this activity is going to be carried on in other States of the North-East too.

SHRI I.D. SWAMI: Sir, though you, I emphatically deny this baseless charge. The Home Ministry was never in connivance with anybody. On the other hand, the Home Ministry has always been working to curb this menace with the help of the State Governments.

MR. CHAIRMAN: Dr. P.C. Alexander

SHRIMATI AMBIKA SONI: Sir, I have a letter written by the Chief Minister of Arunachal Pradesh....

MR. CHAIRMAN: You sent it to him

SHRIMATI AMBIKA SONI: This has been addressed to the Home Minister, the Deputy Prime Minister and the Prime Minister, bringing to their notice the increased activities of the NSCN (l-M), and the Home Ministry is not taking any steps in response to the protests of the duly-elected Chief Minister of Arunachal Pradesh.

DR. P.C. ALEXANDER: Sir, the hon. Minister has replied that Jagjit Singh Chauhan is now working under democratic norms and that he has pledged himself to be a law-abiding citizen. May I remind the hon. Minister, from my personal experience of having to deal with this so called President of the Khalistan Government-in-Exile for three long years in London, that you should not be believing in and taking his assurances at face value? At least on a dozen occasions, Sir, I had to intervene on behalf of the Indian Community, particularly the nationalist and patriotic Sikh community in London and in other places in UK with the Ministers and senior officers of the Government of UK to protect their interests from the vicious attacks this gentleman had been making through his speeches and writings against them.

Can I get an assurance, Sir, from the hon. Minister that he will not be easily taken in by his assurances of good behaviour? To forgive and forget may be good morality, but to be warned and careful will be good tactics for the Government.

SHRI I.D. SWAMI: Sir, I quite agree with the sentiments of the hon. Member. I have already said that we are keeping a strict vigil on his activities; we are keeping a good watch on him; and we will not allow any such activity. We are not going to walk into any such game-plan of Mr. Chauhan or anybody else.